

Date of Decision: 07.01.1998

CA 234,/96

- Dwarika Prasad Sharma, Tea Maker/Tiffin Room Attendant, Circle Telecom Training Centre, Jaipur.
- 2. Mahesh Chand Sharma, Tea Maker/Tiffin Room Attendant, Circle Telecom Training Centre, Jaipur.

... Applicants

## Versus

- 1. Union of India through Secretary, Ministry of Telecommunications, Sanchar Ehawan, New Delhi.
- 2. Chief General Manager, Telecommunicátions, Rajasthan Circle, Sardar Patel Marg, Jaipur.

... Respondents

CORAM:

HON'BLE MR.O.F.SHARMA, ADMINISTRATIVE MEMBER

For the Applicants

... Mr.R.N.Mathur

For the Respondents

... Mr.V.S.Gurjar

## O-R-D-E-R

## PER-HON'ELE-MR.GOPAL-FRISHNA, -VICE-CHAIRMAN

Applicants, Dwarika Frasad Sharma and Mahesh Chand Sharma, have filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for quashing the orders dated 19.3.96, at Annexures A-1 and A-2, by which the applicants were deemed to have been retrenched from service w.e.f. 19.4.96. The applicants have also prayed that they should be treated as Government employees.

- Heard the learned counsel for the parties.
- 3. The learned counsel for the applicant has produced a copy of memo issued from the office of the General Manager Telecom District Jaipur, dated 2.1.98, by which the services of the applicants were regularised and they were appointed as Central Government employees w.e.f. 01.10.1991 on the terms and conditions stated therein. In view of this order, the present OA has become infructuous. The OA is, therefore, dismissed as having become infructuous.

(O.P.SHARMA)

ALM.MEMBER

(GOPAL PRISHNA)

VICE CHAIRMAN

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